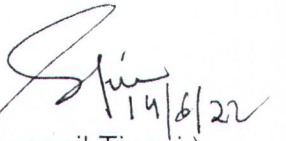


File No : 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block – 2 R. K. Puram, New Delhi – 66

Dated : 14/06/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/06/2022 is circulated for information.


(Swapnil Tiwari)
Assistant Registrar

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of May 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8085	177	65	8197
MUMBAI	15228	246	99	15375
KOLKATA	10291	152	42	10401
CHENNAI	8954	82	52	8984
BANGALORE	9044	78	28	9094
AHMEDABAD	10347	82	159	10270
ALLAHABAD	2441	78	1	2518
CHANDIGARH	5366	29	0	5395
HYDERABAD	4413	14	12	4415
TOTAL	74169	938	458	74649

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	3	1	0	0	0	1	0	0	0
2006	14	14	0	0	0	5	0	0	0
2007	3	17	0	1	2	5	1	4	5
2008	4	28	0	0	15	2	1	7	2
2009	44	63	142	0	74	32	14	14	31
2010	43	8	193	4	459	74	13	67	16
2011	22	11	527	62	476	127	16	207	56
2012	52	358	405	86	664	455	63	292	375
2013	94	678	486	575	681	931	45	437	298
2014	139	996	569	934	954	942	70	541	368
2015	160	953	545	1179	911	926	112	447	273
2016	222	1613	945	1164	1110	1021	98	353	473
2017	504	1570	831	1110	1004	793	111	532	560
2018	1218	1971	2224	1485	1031	1065	223	947	508
2019	1295	2083	1660	1059	394	1805	288	613	328
2020	839	1370	583	439	227	808	486	364	340
2021	2150	2379	957	653	780	1002	694	422	615
2022	1385	1256	334	233	309	275	283	148	154
TOTAL	8197	15375	10401	8984	9094	10270	2518	5395	4415

MONTHLY STATEMENT FOR THE MONTH OF MAY 2022 AS ON 01/06/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	891	3792	3299	103	8085	0	6	145	17	4	172	0	4	0	0	0	4	0	1	0	0	0	1
MUMBAI	3833	6611	4784	0	15228	0	27	119	99	0	245	0	0	1	0	0	1	0	0	0	0	0	0
KOLKATA	3774	2746	3771	0	10291	410	29	83	40	0	152	4	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1861	3469	3624	0	8954	17	4	26	52	0	82	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2086	1642	5316	0	9044	8	3	24	51	0	78	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4647	2878	2822	0	10347	35	45	21	16	0	82	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	613	856	972	0	2441	74	12	26	40	0	78	4	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2248	967	2151	0	5366	131	5	5	19	0	29	3	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1150	1008	2255	0	4413	3	1	10	1	0	12	0	2	0	0	0	2	0	0	0	0	0	0
TOTAL	21103	23969	28994	103	74169	678	132	459	335	4	930	11	6	1	0	0	7	0	1	0	0	0	1

1 Sanctioned strength of the Members is 33 and working strength is 15 as on 01.06.2022

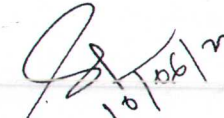
2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of May , 2022 for 12.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	10	Sh. P. Dinesha Member(Judicial)	Nil
2 Sh. Anil Choudhary, Member (Judicial)	Nil	11	Sh. Ajay Sharma Member(Judicial)	Nil
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	12	Ms. Rachna Gupta Member(Judicial)	3
4 Sh. Ramesh Nair, Member (Judicial)	3	13	Mr.Sanjiv Srivastava Member (Technical)	1
5 Ms. Sulekha Beevi C.S., Member(Judicial)	1	14	Dr. Suwendu Kumar Pati, Member(Judicial)	1
6 Sh. P. K. Choudhary, Member (Judicial)	2	15	Mr. P. Anjana Kumar, Member(Technical)	Nil
7 Sh. Raju,Member(Technical)	Nil			
8 Sh. C.J. Mathews,Member(Technical)	1			
9 Sh. P. Venkata Subba Rao Member (Tech)	0.5			

TRANSFERED TO OTHER BENCHES							DISPOSAL						CLOSING BALANCE					
TAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	0	33	12	20	0	65	0	869	3925	3296	107	8197	0
0	0	0	0	0	0	0	28	25	46	0	99	0	3832	6706	4837	0	15375	0
0	0	0	0	0	0	0	20	0	22	0	42	414	3783	2829	3789	0	10401	0
0	0	0	0	0	0	0	19	27	6	0	52	3	1846	3468	3670	0	8984	14
0	0	0	0	0	0	0	5	1	22	0	28	0	2084	1665	5345	0	9094	8
0	0	0	0	0	0	0	126	6	27	0	159	0	4566	2893	2811	0	10270	35
0	0	0	0	0	0	0	1	0	0	0	1	0	624	882	1012	0	2518	78
0	0	0	0	0	0	0	0	0	0	0	0	0	2253	972	2170	0	5395	134
0	0	0	0	0	0	0	5	1	6	0	12	0	1148	1017	2250	0	4415	3
0	0	0	0	0	0	0	237	72	149	0	458	417	21005	24357	29180	107	74649	272


 10/06/22
 (Swapnil Tiwari)
 Assistant Registrar.